

1	2	3	4	5
Bihar	38.00	Nil	—	—
Karnataka	68.09	68.09	119.82	51.79
Kerala	42.75	42.25	71.96	76.87
Meghalaya	20.95	20.95	2.39	12.31
Nagaland	—	—	6.08	—
Orissa	—	—	—	48.40
Tamil Nadu	—	—	15.00	30.60
Uttar Pradesh	47.76	47.76	84.30	101.41
West Bengal	62.06	62.06	62.76	84.72
Total	301.84	263.84	410.00	425.00

S = Sanctioned

U = Utilised

Small Endangered Animals

1732. DR. BIZAY SONKAR SHASTRI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether attention is being given to preserve the small endangered animals like caracals, ghurals, hispid haves, flying squirrels etc.; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) and (b) Yes, Sir. All small endangered animals are fully protected under the provisions of the Wildlife (Protection) Act, 1972. The Caracal and Hispid Hare is included in Schedule I, Goral in Schedule III and Flying Squirrel in Schedule II of the said Act. Hunting and commercial exploitation of all these and other wild animals is totally prohibited. Besides, the habitat of these endangered animals is offered full protection through a network of National Parks and Sanctuaries in different States and Union Territories.

Utilisation of Grants by Universities

1733. SHRI SANDIPAN THORAT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the State-wise and University-wise Central grants financial/assistance sought and approved by the UGC under various schemes during 1997-98;

(b) the amount actually released and utilised, State-wise and University-wise;

(c) whether a good number of Universities could not utilise the funds approved and released during 1997-98; and

(d) if so, the details thereof and the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (d) The information is being collected and will be laid on the Table of the House.